

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1254**  
TO BE ANSWERED ON THE 30<sup>TH</sup> JULY, 2024

**EXPANSION OF AGRICULTURAL LAND**

1254. SHRI RAVINDRA DATTARAM WAIKAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether agricultural land is getting reduced in the country during the recent years;
- (b) if so, the reasons therefor;
- (c) the corrective measures taken by the Government for expansion of agricultural land and agriculture related activities to meet the requirements of the increasing population; and
- (d) the details of the work carried out by the Government so far in this regard, State-wise particularly in the State of Maharashtra?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): As per the latest published 'Land Use Statistics-at a Glance 2012-13 to 2021-22', the area under agricultural land in the country has marginally reduced from 180.62 million hectares in 2018-19 to 180.11 million hectares in 2021-22. However, as per Seventh Schedule of Constitution of India, land comes under the purview of State Governments, therefore, State governments are to take suitable steps to check diversion of arable land for non-agricultural purposes. However, Government of India supplements the efforts of States, through appropriate policy measures and budgetary support. Under the National Policy for Farmers-2007 (NPF-2007), State Governments have been advised to earmark lands with low biological potential such as uncultivable land, land affected by salinity, acidity, etc., for non-agricultural developmental activities, including industrial and construction activities. The National Rehabilitation and Resettlement Policy-2007 (NRRP, 2007) has also recommended that as far as possible, projects may be set up on waste land, degraded land or un-irrigated land. Acquisition of irrigated, multi-cropped agricultural land for non-agricultural uses may be kept to the minimum or avoided to the extent possible.

(c) & (d): The Government has adopted and implemented several policies, reforms,

developmental programmes and schemes for development of agriculture and farmers directly or indirectly in the country, including State of Maharashtra. The unprecedented enhanced budgetary provisions have been made to facilitate the following efforts of the Government:

1. Income support to farmers through PM KISAN
2. Pradhan Mantri Fasal BimaYojana (PMFBY)
3. Institutional credit for agriculture sector
4. Fixing of Minimum Support Price (MSP) at one-and-a half times the cost of production
5. Promotion of organic farming in the country
6. Per Drop More Crop
7. Micro Irrigation Fund
8. Promotion of Farmer Producer Organisations (FPOs)
9. National Beekeeping and Honey Mission (NBHM)
10. Agricultural Mechanization
11. Providing Soil Health Cards to farmers
12. Setting up of National Agriculture Market (e-NAM) extension Platform
13. Launch of the National Mission for Edible Oils – Oil Palm
14. Agri Infrastructure Fund (AIF)
15. Improvement in farm produce logistics, Introduction of Kisan Rail.
16. Mission for Integrated Development of Horticulture (MIDH) – Cluster Development Programme.
17. Creation of a Start-up Eco system in agriculture and allied sector
18. Achievement in Export of Agri and Allied Agri- Commodities
19. Central sector Scheme Namu Drone Didi

As a result of efforts made by the Government under various schemes/programmes to enhance production and productivity in the agriculture sector, the total cropped area in the country including state of Maharashtra has increased in the same period from 201.18 million hectares to 219.16 million hectares. Similarly, as per 3<sup>rd</sup> Advance Estimates for the year 2023-24, food grains production in the country has also increased from 2,852.09 lakh tonnes during the year 2018-19 to 3,288.52 lakh tonnes in 2023-24. The State wise details of agriculture land, cropped area and food grain production are given at Annexures I & II.

## Annexure-I

Annexure-I referred in reply to part (c) & (d) of Lok Sabha Unstarred Question no. 1254 regarding 'Expansion of Agriculture Land' due for an answer on 30/07/2024

State and year wise Agri. Land and Cropped area in (000 Hectares)

STATES/UTs	Agri. Land/ Cultivable land/ Culturable land/ Arable land				Total Cropped Area			
	2018-19	2019-20	2020-21	2021-22	2018-19	2019-20	2020-21	2021-22
ANDHRA PRADESH	8997	8828	8817	8987	7297	7287	7407	7328
ARUNACHAL PRADESH	424	424	431	431	320	320	328	338
ASSAM	3305	3296	3295	3321	4004	3975	3888	3872
BIHAR	6573	6557	6541	6542	7406	7297	7265	7329
CHHATTISGARH	5570	5551	5542	5552	5614	5735	5712	5704
GOA	197	141	141	141	150	147	147	144
GUJARAT	12397	12388	12462	12428	12233	13816	14722	14759
HARYANA	3817	3794	3847	3847	6605	6617	6566	6566
HIMACHAL PRADESH	816	821	821	831	914	892	899	890
JHARKHAND	4319	4280	4319	4324	1824	1760	1803	1845
KARNATAKA	12830	12843	12846	12836	13551	13831	14910	14748
KERALA	2235	2232	2229	2223	2571	2586	2569	2523
MADHYA PRADESH	17121	17183	17449	17432	26115	28277	29903	30049
MAHARASHTRA	20719	20589	20509	20466	22194	23856	24917	25730
MANIPUR	448	338	417	399	441	331	410	393
MEGHALAYA	1011	1010	1010	1015	312	313	309	325
MIZORAM	367	367	367	367	187	195	206	206
NAGALAND	678	676	674	672	529	530	532	319
ODISHA	6675	6699	6654	6782	4527	4670	4819	4997
PUNJAB	4233	4238	4237	4225	7851	7838	7835	7916
RAJASTHAN	25484	25475	25473	25463	25313	27515	26100	27442
SIKKIM	97	97	97	97	162	162	140	140
TAMIL NADU	8109	8108	8106	8105	5672	5942	6156	6348
TELANGANA	6767	6785	6717	6715	5774	7479	8479	8026
TRIPURA	270	270	270	270	487	487	487	487
UTTARAKHAND	1548	1545	1544	1541	1029	1024	997	969
UTTAR PRADESH	18775	18614	18614	18264	26859	27109	27109	28200
WEST BENGAL	5615	5608	5602	5595	9960	10100	10207	10259
A&N ISLAND	28	28	28	28	41	46	40	39
CHANDIGARH	1	1	1	1	1	3	2	2
D&N HAVELI and D&D		23	23	23		23	23	23
D & N HAVELI	20				20			
DAMAN & DIU	3				3			
DELHI	53	53	53	53	59	58	58	58
JAMMU & KASHMIR	1091	1071	1074	1075	1124	1090	1112	1134
LADAKH		28	28	28		22	22	22
LAKSHADWEEP	3	2	2	2	3	2	2	2
PUDUCHERRY	28	28	28	28	27	27	27	28
<b>ALL INDIA</b>	<b>180624</b>	<b>179992</b>	<b>180266</b>	180112	<b>201179</b>	<b>211359</b>	<b>216107</b>	<b>219158</b>

Source: Ministry of Agriculture and Farmers Welfare

**Annexure-II**

Annexure-II referred in reply to part (c) & (d) of Lok Sabha Unstarred Question no. 1254 regarding 'Expansion of Agriculture Land' due for an answer on 30/07/2024

**State wise production of food grains from year 2018-19 to 2023-24**

(In Lakh Tonnes)

Sr. No.	State	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andaman and Nicobar Islands	0.12	0.18	0.14	0.14	0.11	NA
2	Andhra Pradesh	108.39	123.57	112.99	110.77	121.49	104.34
3	Arunachal Pradesh	3.65	3.73	3.77	3.88	3.93	NA
4	Assam	54.66	52.36		46.78	59.45	54.61
5	Bihar	156.00	142.33	153.83	170.18	183.43	200.43
6	Chandigarh	0.00	0.07	0.03	0.03	0.03	NA
7	Chhattisgarh	75.59	75.02	82.26	90.24	108.93	107.02
8	Dadra and Nagar Haveli	0.36	0.40	0.34	0.34	0.38	NA
9	Daman and Diu	0.02	0.03	0.04	0.04	0.00	NA
10	Delhi	1.06	1.06	1.12	1.07	1.06	NA
11	Goa	1.05	0.94	0.91	0.93	0.92	NA
12	Gujarat	68.04	81.53	89.74	101.31	98.75	100.79
13	Haryana	181.45	178.63	183.09	163.30	173.93	184.51
14	Himachal Pradesh	15.01	15.30	15.36	16.07	14.79	15.54
15	Jammu and Kashmir	18.93	16.71	15.95	16.78	17.63	NA
16	Jharkhand	44.00	47.92	48.72	50.01	31.66	35.62
17	Karnataka	108.88	127.84	145.50	137.77	141.81	127.31
18	Kerala	5.81	6.08	6.36	4.89	5.98	7.01
19	Ladakh	0.00	0.00	0.12	0.30	0.25	NA
20	Madhya Pradesh	322.09	335.23	328.44	393.08	419.32	398.43
21	Maharashtra	103.04	128.20	157.66	166.56	167.26	145.26
22	Manipur	4.95	4.21	6.97	6.55	4.43	NA
23	Meghalaya	2.61	3.61	3.53	3.55	3.39	NA
24	Mizoram	0.77	0.76	0.81	0.78	0.63	NA
25	Nagaland	5.58	5.65	5.70	2.53	5.14	NA
26	Odisha	83.15	90.30	95.24	101.25	90.73	110.00
27	Puducherry	0.64	0.60	0.51	0.58	0.66	NA
28	Punjab	315.32	298.57	304.18	282.52	302.36	325.86
29	Rajasthan	212.89	232.27	242.82	216.63	238.09	231.95
30	Sikkim	0.92	0.92	0.92	0.91	0.83	NA
31	Tamil Nadu	103.90	112.70	108.24	119.98	116.80	92.67
32	Telangana	92.75	111.25	127.46	153.49	193.75	198.37
33	Tripura	8.36	8.53	8.68	8.71	8.42	NA
34	Uttar Pradesh	546.43	561.69	581.07	561.88	575.09	592.91
35	Uttarakhand	18.76	18.86	20.02	19.24	17.71	17.34
36	West Bengal	186.90	187.94	200.05	203.08	187.74	188.18
	Others						50.39
	<b>All India</b>	<b>2852.09</b>	<b>2975.04</b>	<b>3107.42</b>	<b>3156.16</b>	<b>3296.87</b>	<b>3288.52</b>

Data for the year 2023-24 of 3<sup>rd</sup> Advance Estimate.

NA: Not Available. Others includes minor States/ UTs.

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